

**Extension of foot overbridge at  
Titwala Station**

4365. SHRI A. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Divisional Manager, Central Railway (Bombay Division) Bombay V.T. has received from the Gram-Panchayat, Manda, Tal. Kalyan, District Thane (Maharashtra) a copy of the resolution No. 5 passed by the Panchayat, in their meeting held on 30th May, 1981 demanding (i) extension of the present foot-over bridge at Titwala Station towards western side (ii) a level crossing on road towards Kasara and of the Titwala Station;

(b) whether it is a fact that the Grampanchayat has assured the authorities that the necessary land for these purposes would be made available by them;

(c) if so, what decision/action has been taken by the authorities in this regard; and

(d) if not, the reasons therefor, and when the same is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) to (d). Do not arise.

**Facilities for season pass holders of  
Solapur**

4366. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Divisional Railway Manager, Central Railway, Solapur had received a representation in March, 1981 regarding facilities to be provided to season pass holders and memorandum in April, 1981 regarding agitation programme in pursuance of their demands from the Solapur Dis-

trict Travellers' Associations, Kurduwadi, District Solapur (Maharashtra);

(b) if so, what are their demands;

(c) what decisions have been taken by Government on their demands; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) to (d). The demands of the Zilla Pravasi Sangatana, Kurduwadi, Distt. Solapur together with remarks on each of their demand is given in the statement attached.

[Placed in Library. See No. LT-3134/81].

**Urgency certificates for Railway Lines**

4367. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) the names of (i) new railway lines; (ii) conversion/restoration projects in respect of which the urgency certificates were issued by the Railway Board, Zone-wise during the last three years including the current financial year;

(b) the reasons for issuing the certificates in each case, alongwith the dates of issue of the certificates and the names of such new railway lines/conversion/restoration projects as have since been completed; and

(c) the target dates for the completion of the remaining cases?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). A statement is attached.

## Statement

*Urgency Certificates were sanctioned by the Railway Board for the following new lines/conversions/restoration projects in 1979-80, 1980-81 and 1981-82 (upto 10-12-1981)*

Railway Line	Urgency Certificate sanctioned by Rly. Board	Amount sanctioned (Rs. in lakhs)	Whether work on the project has been completed	Target Date fixed for Completion.
	Date of issue			
1 New line Rampur to new Haldwani BG-NE Railway	23-5-1980	50	No	1984-85 (1st phase)
2 Conversion—Moradabad-Ramnagar MG to BG-NE Rly.	23-5-1980	50	No	1983-84
3 Conversion—Varanasi-Bhatni, MG to BG NE Railway	8-5-1980	25	No	1984-85
4 Conversion—Samastipur-Darbangha MG to BG-NE Rly.	18-3-1981	60	No	Target not yet fixed preliminary work in hand
5 New line—Silchar-Jiribam MG-NF Rly	27-11-1979	50	No	1984-85
6 New line—Dharmanagar-Kumarghat MG-NF Rly.	27-11-1979	50	No	1984-85
7 New line—Lalaghat-Bhairabi MG-NF Rly.	29-4-1980	160	No	1984-85
8 New line—Gauhati-Burnihat BG-NF Rly.	30-1-1981	259	No	1984-85
9 New line—Anguri-Tuli BG-NF Rly.	26-5-1981	50	No	1984-85
10 Conversion—Gauhati-Dibrugarh MG to BG-NF Rly.	30-7-1981	100	No	Not yet fixed
11 Conversion—Bangalore City to Mysore MG to BG-Southern Railway.	28.4.78 for 100 lakhs 3.8.80 received to 160 lakhs 5.8.81 revised to 260 lakhs	260	No	1984-85
12 New line—Ernakulam-Alleppey, BG-Southern Railway	25-7-1980	237	No	1984-85
13 New line/conversion/Parallel BG line—Karur to Triunelveli/Tuticorin via Dindigul Madurai & Maiyachi	23-7-1981	50	No	Target not yet fixed
14 New line—Talgaria Tupkadih—BG-SE Rly.	4-10-79	196	No	1983-84 (Tentative)
15 New line—Koraput-Rayagada BG-SE Rly.	13-8-1981	20	{No	1985 (First phase)
16 New line—Manickgarh-Chandur BG-SE Rly.	30-1-1981	50	No	1983-84
17 Conversion—Guntur-Macherla MG to BG-SC Rly.	29-11-80	40	No	Not yet fixed. Part of funds diverted to other priority projects
18 New line—Kota-Chittaurgarh-Neemuch BG-Western Rly.	31-1-1981	100	No	Not yet fixed. Part estimate since sanctioned for the 1st phase Kota-Bundi for Rs. 896 lakhs.

### Reasons for sanctioning Urgency Certificates

Urgency certificates are sanctioned in terms of the provisions of the Indian Railway Code for Engineering Department in cases where important works are to be undertaken and expenditure thereon incurred, pending preparation of and sanction to regular estimates for the work. These Urgency Certificates are to be regularised by sanctioning construction estimates as expeditiously as possible.

In some of the cases listed above, construction estimates have since been drawn and submitted to the Railway Board for sanction. In the remaining ones, the work of preparation of estimates is in hand.

### Price of Time Table

4368. SHRI N. E. HORO;  
DR. A. U. AZMI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the price of time table of the zonal railways have been increased recently;

(b) if so, to what extent; and

(c) how many times it has been raised during the last two years, stage-wise and date-wise?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) and (c). The sale price of Zonal Railways Time Tables per copy has been increased as under:—

Date of increase	Price of Zonal Railways' Time Table
1-1-1981	From Re. 0.50 to Re. 1/- (except Northeast Frontier Railway which was increased from Rs. 0.45 to Re. 0.90).
1-10-1981.	Increased to Rs. 2/- per copy (including Northeast Frontier Railway).

### Indians subjected to apartheid in South Africa

4369. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indians or persons of Indian origin still being subjected to the apartheid policy in South Africa; and

(b) what steps are being taken to safeguard their interests?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Sir, as Government of India has no diplomatic relations with South Africa, it is difficult to give

authoritative figures of the people of Indian origin or Indian nationals in that country. However, according to recent press reports emanating from Johannesburg, it is gathered that there are about 800,000 South African citizens of Indian origin. The number of Indian nationals is likely to be very small. Like all Non-whites, these people continue to be affected by the apartheid policy of South Africa.

(b) Since the Government of India does not have diplomatic relations with the South African Government, it is not in a position to take any action to safeguard the interests of Indian nationals/people of Indian origin in that country.